

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

238. CA/54/2021 CP/21(MB)2021

IN THE MATTER OF

Lalitkumar Jain.

... Petitioner

Vs

Sinew Developers Private Limited.

... Respondent

U/s 241(1) Sec. 242(4) Sec. 244(1) of the Companies Act, 2013

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent: Ms. Naira Jeejeebhoy (R3) (VC)

ORDER

Due to paucity of time, the matter could not be heard. List on **13.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/